

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

55(ND)/2016

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018.**

**NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S.S. Con-Build Pvt.  
Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

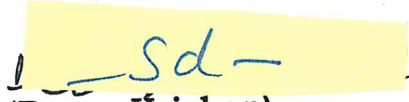
**Present:**

Mr. Manish Sharma, Mr. Kirish Gandhi, Mr. Ninad  
Dogra, Advocate for the Petitioner

Mr. Diggaj Pathak, Mr. Aditya Singhal, Saurabh Dev  
Karan Singh, Mr. Rahul Kukreja, Advocates for the  
Respondent.

**ORDER**

Be listed on 30<sup>th</sup> October, 2018 for further proceedings. Interim order to  
continue.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**